

12.08 hrs.

PAPERS LAID ON THE TABLE

POLITICAL RENAISSANCE IN AFRICA

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of the pamphlet on the political renaissance in Africa. [Placed in Library; See No. LT-2320/60.]

It is really just for the information of hon. Members. I believe copies are available for all hon. Members. The face of Africa is changing so rapidly that it is difficult to keep pace with the names of the countries, etc. So, we have produced this pamphlet, containing two maps—not very precise maps but general maps, showing Africa in 1950 and Africa in 1960,—and giving some other information about our representations in these new countries.

Shri Braj Raj Singh (Ferozabad): It is welcome that the pamphlet is being placed on the Table of the House and that it will be available to us. Shall we have some time in the House to discuss the political renaissance in Africa? (*Interruption*).

Mr. Speaker: Whatever is relevant in our foreign affairs debate can be drawn upon. I do not know why it was placed on the Table of the House, instead of being put in the Library. What is the object of laying it on the Table of the House? It has to be printed along with the records.

Shri Jawaharlal Nehru: It is really to draw the attention of hon. Members to it. There is no other object.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): The hon. Leader of the House has prefaced his remarks by pointing out that the map is not very precise. I think that is what he said. I do not know what exactly was meant.

Shri Jawaharlal Nehru: I said it is not a detailed map; boundaries are given.

STATISTICAL INFORMATION re: WORKING OF PREVENTIVE DETENTION ACT

The Minister of Home Affairs (Shri G. B. Pant): I beg to lay on the Table a copy of 'Statistical Information regarding the working of the Preventive Detention Act, 1950, during the period 31st December, 1958 to 31st December, 1959'. [Placed in Library; See No. LT-2321/60.]

FINANCE ACCOUNTS AND AUDIT REPORT

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of the Finance Accounts of the Central Government, 1955-56 to 1958-59 (Parts I, II, III and IV) and Audit Report, 1960 thereon under Article 151(1) of the Constitution. [Placed in Library; See No. LT-3122/60.]

ALL INDIA SERVICES (CONDITIONS OF SERVICE—RESIDUARY MATTERS) RULES

The Deputy Minister of Home Affairs (Shrimati Alva): On behalf of Shri Datar, I beg to lay on the Table a copy of the All India Services (Conditions of Service—Residuary Matters) Rules, 1960, published in Notification No. G.S.R. 925, dated the 13th August, 1960, under sub-section (2) of Section 3 of the All India Services Act, 1951. [Placed in Library; See No. LT-3123/60.]

NOTIFICATIONS UNDER FOREIGN EXCHANGE REGULATION ACT

The Deputy Minister of Finance (Shri B. R. Bhagat): On behalf of Dr. B. Gopala Reddi, I beg to lay on the Table a copy of each of the following Notifications under sub-section (3) of Section 27 of the Foreign Exchange Regulation Act, 1947:

- (i) G.S.R. 785, dated the 16th July, 1960 making certain amendment to the Foreign Exchange Regulation Rules, 1952.
- (ii) G.S.R. 793, dated the 16th July, 1960. [Placed in Library; See No. LT-2324/60.]